श्री राजीव रजा-।

Declaration or Assets and Liabilities



Year. 2023

I, SUMAN son/daughter/wife of RAKESH KUMAR SINHA
aged
service and presently working as BIHAR YIDHAN SABHA PATNA
given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my
spouse and dependants*:

A <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI.		Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	10,000/	Earliar Samitted			
(ii)		100 646 0000	1111			
(iii)	Bonds,	SIP 3,000 monthly				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	, 0				
(v)	Motor Vehicles (details of make, etc.)	TOBROLFA 4848				
(vi)	Jewellery (give details of weight and value)	30ld (170gm) 30ld (170gm) 5,40,000				
1	Other assets, such as values of claims / interests					

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

<u>Junan</u> 2023

Details of Immovable assets В

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI		Self	Spouse name (s)	Dependant-1	Dependant-2	I Daniel I
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value				Dependant-2	Dependant
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
v)	Other (such as interest in property)					

I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank /	A
(a)	(i) Loans from Banks	Financial Institutions(s) / Department (s)	Amount outstanding as on
	(ii) Loans from financial institutions	SBI. Personal. Loan Rs 7,22,000/00	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
1	(b) dues to departments dealing with supply of water		
1	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	
	(f) Other dues, if any	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	
	(iii) Sales Tax [Only in case of proprietary business]	
	(iv) Property Tax	

C Personal Detail		
GPF/CPF/PRAN No.	:-	110105365706
Gender .	:-	[7] (M/F)
Date of Birth	;-	0 9 0 2 1 9 8 8 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

	Signature: Suman	
	Name of Employee: SUMAN	
Place: PATNA	Designation: OFFICE ATTENDANT	
Date: 06.02.2023	Department: B. L. A	

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

guman